

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021 at 2.00 PM**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IBA/779/2020  
NAME OF PETITIONER : Sandhu Roadlines Pvt Ltd  
NAME OF RESPONDENT : Sugesan Transport Pvt Ltd  
SECTION : Sec 9 Of IBC 2016

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**ORDER**

Learned Counsel for Petitioner Mr. Navin is present through video conferencing platform. None is present for Corporate Debtor.

Let notice of this Application be issued to the Corporate Debtor within a period of one week from today.

Post this matter on **01.06.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

ghk